

Contested commercial cases disposed during the month of May-2023

| Sr. No. | Court | District | Case No. | Petitioner Name Respondent Name | VS Advocate | Date of Registration | Whether Urgent Relief was sought and Insitution Mediation did not take place (Yes / No) | Date of Pre-Decision | Days for Disposal | Nature of Disposal (Contested / Settled) | Date of execution of decree | Number of days for execution of decree from date | of Act Section |
|---------|--|----------|---------------------|--|---|----------------------|---|----------------------|-------------------|--|-----------------------------|--|---|
| 1 | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | CENTRAL | CS COMM-793/2020 | PUNJAB NATIONAL BANK VS. MEERA DEVI | AND AJAY KUMAR TYAGI AND PARUL TOMAR | 06.03.2020 | No | 01.05.2023 | 1151 | CONTESTED | ----- | ----- | Suit for Recovery |
| | | | CS COMM-5389/21 | PRABODH TIWARI VS. NORTH DELHI MUNICIPAL CORPORATION | AND VIDYA SAGAR AND SANJEET MALIK | 18.12.2021 | No | 03.05.2023 | 499 | CONTESTED | ----- | ----- | Suit for Recovery |
| | | | OMP COMM-64/21 | UNION OF INDIA VS. NEW OM CONSTRUCTION | AND VIPIN KUMAR AND NIKHIL BAMAL | 20.09.2021 | No | 04.05.2023 | 591 | CONTESTED | ----- | ----- | Petition U/s 34 of Arbitration & Conciliation Act, 1996 |
| | | | CS COMM-1930/19 | PUNJAB NATIONAL BANK VS. JAHID AHMED | AND SHALINI UPADHYAY AND KAVIT KAUSHIK | 16.09.2019 | No | 17.05.2023 | 1339 | CONTESTED | ----- | ----- | Suit for Recovery |
| | | | CS COMM-5531/21 | SURYA ROSHNI VS. SURVIN MARKETING LTD. | AND ANUJ SHARMA AND TUSHAR MEHTA | 23.12.2021 | No | 17.05.2023 | 510 | CONTESTED | ----- | ----- | Suit for Recovery |
| | | | CS COMM-5596/21 | ANA MALHOTRA VS. GATEWAY OVERSEAS | AND BHARAT GUPTA AND ROHIT NAGPAL | 24.12.2021 | No | 22.05.2023 | 514 | CONTESTED | ----- | ----- | Suit for Recovery |
| | | | OMP COMM-16/20 | UNION OF INDIA VS. SPACE & VISION | AND SANDHYA CHAWLA AND BANKEY BIHARI | 01.02.2020 | No | 25.05.2023 | 1209 | CONTESTED | ----- | ----- | Petition U/s 34 of Arbitration & Conciliation Act, 1996 |
| | | | CS COMM-2016/2022 | BHARAT ARORA VS. MUNICIPAL CORPORATION OF DELHI | AND VIDYA SAGAR AND SANJEET MALIK | 22.08.2022 | No | 29.05.2023 | 280 | CONTESTED | ----- | ----- | Suit for Recovery |
| | | | OMP COMM-25/2022 | AASHIMA INFRASTRUCTURE VS. NORTH DELHI MUNICIPAL CORPORATION | AND AMIT KUMAR PANDEY AND SANJEET MALIK | 03.02.2022 | No | 30.05.2023 | 481 | CONTESTED | ----- | ----- | Petition U/s 34 of Arbitration & Conciliation Act, 1996 |
| | | | OMP COMM-24/2022 | AASHIMA INFRASTRUCTURE VS. NORTH DELHI MUNICIPAL CORPORATION | AND AMIT KUMAR PANDEY AND SANJEET MALIK | 03.02.2022 | No | 30.05.2023 | 481 | CONTESTED | ----- | ----- | Petition U/s 34 of Arbitration & Conciliation Act, 1996 |
| 2 | DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02 | CENTRAL | OMP (COMM.)/15/2021 | SAMRAT CONSTRUCTIONS COMPANY Vs UNION OF INDIA | SH.NITIN MANGAL | 19-02-2021 | NIL | 06-05-2023 | 808 | Contested | NIL | NIL | 34 ARBITRATION |
| | | | OMP (COMM.)/7/2020 | UNION OF INDIA THROUGH EX.ENGINEER NCD CPWD Vs MS RUKMA DECORE CUNSTRUCTION CO | SH.A.K. SHARMA | 13-01-2020 | NIL | 20-05-2023 | 1217 | Contested | NIL | NIL | 34 ARBITRATION |

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| | | | ARBTN/455/2018 | PREM CONSTRUCTION CO. CHIEF ENGINEER (R AND D) | VS SH VIPIN GOEL | 24-07-2018 | NIL | 20-05-2023 | 1754 | Contested | NIL | NIL | 34 ARBITRATION |
| | | | OMP (COMM.)/92/2021 | UNION OF INDIA Vs RANI CONSTRUCTIONS PVT LTD | VS SH.V.K.RAI | 03-12-2021 | NIL | 12-05-2023 | 524 | Contested | NIL | NIL | 34 ARBITRATION |
| | | | CS (COMM)/1059/2021 | UNION BANK OF INDIA LAXMI TRADERS AND ANR | VS SMS VIJAY KLAXMI JAIN | 24-03-2021 | NIL | 19-05-2023 | 779 | Contested | NIL | NIL | RECOVERY SUIT |
| 3 | SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI | CENTRAL | OMP(COMM) 74/2021 | HEEMANSHU PUBLICATIONS & ANR. V/S HARYANA PAPER CONVERTING INDUSTRIES & PVT. LTD. | VS SH. NAMAN SABHARWAL | 23.10.2021 | NO | 10.04.2023 | 534 | CONTESTED | NIL | NIL | U/S ARBITRATION & CONCILIATION ACT |
| | | | CS(COMM) 682/2022 | PRAYAG POLYMERS P LTD. V/S PLAYTOR PAUD HOMES PVT. LTD. | VS SH. RAKESH KANSAL | 22.02.2022 | NO | 18.04.2022 | 420 | CONTESTED | NIL | NIL | SUIT FOR RECOVERY |
| 4 | MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04 | CENTRAL | OMP (COMM)-52/2023 | RITESH SHARMA AND ANR. VS. RAJ KUMAR BHARDWAJ | | 01.04.2023 | NO | 01.05.2023 | 30 DAYS | CONTESTED | NIL | NIL | OBJECTION U/S 34 OF ARBITRATION ACT |
| | | | CS DJ-313/2020 | RAJESH GUPTA VS THE COMMISSIONER NDMC | | 01.07.2020 | NO | 02.05.2023 | 670 DAYS | CONTESTED | NIL | NIL | RECOVERY OF MONEY |
| | | | OMP (COMM)-104/2022 | JAMSHED VS. ORIX LEASING AND FINANCIAL SERVICES INDIA LTD. | | 27.07.2022 | NO | 02.05.2023 | 279 DAYS | CONTESTED | NIL | NIL | OBJECTION U/S 34 OF ARBITRATION ACT |
| | | | CS (COMM)-304/2019 | SHREE POLYMER VS. THE NEW INDIA ASURANCE COMPANY | | 12.03.2019 | NO | 06.05.2023 | 1516 DAYS | CONTESTED | NIL | NIL | RECOVERY OF MONEY |
| | | | OMP (COMM)-118/2022 | MEHRB LOGISTICS AND AVIATION LTD. VS. MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. | | 24.08.2022 | NO | 08.05.2023 | 257 DAYS | CONTESTED | NIL | NIL | OBJECTION U/S 34 OF ARBITRATION ACT |
| 5 | SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05 | CENTRAL | NIL | | | | | | | | | | |
| 6 | SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL | CENTRAL | NIL | | | | | | | | | | |
| 7 | MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07 | CENTRAL | 1396/2020 | RAJENDER GUPTA VS BISHAN CHAND | VS VIRENDER KUMAR | 03-10-2020 | NO | 01-05-2023 | 040 | CONTESTED | NA | NA | |

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| | | | 1463/2020 | RAJENDER GUPTA VS NDMC | AVINASH TRIVEDI | 15-10-2020 | NO | 02-05-2023 | 929 | CONTESTED | NA | NA | |
| | | | 5405/2021 | PRABODH TIWARI VS NDMC | SATENDRA KUMAR SINGH | 20-12-2021 | NO | 09-05-2023 | 505 | CONTESTED | NA | NA | |
| | | | 879/2022 | RADHE SHYAM VS NDMC | SATENDRA KUMAR SINGH | 14-03-2022 | NO | 09-05-2023 | 421 | CONTESTED | NA | NA | |
| | | | 78/2020 | JAINSONS ELECTRONICS RATTAN | VSNARENDRA NEGI | 13-01-2020 | NO | 22-05-2023 | 1225 | CONTESTED | NA | NA | |
| 8 | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08 | Central | NIL | | | | | | | | | | |
| 9 | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09 | Central | NIL | | | | | | | | | | |
| 10 | SH. DINESH BHATT, (COMMERCIAL COURT)-01 | DJ West | CS (COMM)/323/2020 | M/S ANJANISUT IRON AND STEEL PRIVATE LIMITED Vs NEERAJ BHATIA PROPRIETOR OF M/S VENUS ALLIED PRODUCTS | DHEERAJ GUPTA(P), | 11-11-2020 | no | 02-05-2023 | 902 | Contested | Nil | Nil | Recovery of Money--6 |
| | | | CS (COMM)/191/2022 | KAUSHAL KUMAR AGGARWAL Vs ATUL BASANTLAL MEHTA | AMARJEET SINGH SAHNI(P), | 05-03-2022 | no | 06-05-2023 | 427 | Contested | Nil | Nil | Recovery of Money--6 |
| | | | CS (COMM)/277/2021 | SANTOSH TRADING CO Vs JAY PLAST | Sahil Goel(P), | 20-04-2021 | no | 06-05-2023 | 746 | Contested | Nil | Nil | Recovery of Money--6 |
| | | | CS (COMM)/443/2022 | M/S KUND KUND POLYMERS Vs M/S CMI LIMITED | Ashish Upadhayay(P), | 02-06-2022 | no | 09-05-2023 | 341 | Contested | Nil | Nil | Recovery of Money--6 |
| | | | Civ DJ/1144/2018 | VIPIN BUDHIRAJA Vs M/S MARS DISTRIBUTIONS | HEMANT SHARMA(P), | 03-10-2018 | no | 09-05-2023 | 1679 | Contested | Nil | Nil | Recovery of Money--7 |
| | | | Civ DJ/1143/2018 | AMIT CHITKARA Vs M/S MARS DISTRIBUTIONS | HEMANT SHARMA(P), | 03-10-2018 | no | 09-05-2023 | 1679 | Contested | Nil | Nil | Recovery of Money--7 |
| | | | Civ DJ/1146/2018 | VINAY CHITKARA Vs M/S MARS DISTRIBUTIONS | HEMANT SHARMA(P), | 03-10-2018 | no | 09-05-2023 | 1679 | Contested | Nil | Nil | Recovery of Money--7 |

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| | | | Civ DJ/1145/2018 | SAROJ CHITKARA Vs M/S MARS DISTRIBUTIONS | HEMANT SHARMA(P), | 03-10-2018 | no | 09-05-2023 | 1679 | Contested | Nil | Nil | Recovery of Money--7 |
| | | | CS (COMM)/66/2022 | M/S BEAM GLOBAL SPIRITS AND WINE INDIA PRIVATE LIMITED Vs M/S A S TRADERS THROUGH ITS PARTNER MR SAMEER GROVER | AMIT GOEL(P), | 17-01-2022 | no | 24-05-2023 | 492 | Contested | Nil | Nil | Recovery of Money--6 |
| 11 | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | West | CS COMM 57/2020 | DHARAM CHAND LADHA MAL VS ANMOL JAIN G K JAIN & SONS | | 28.01.2020 | NO | 16.05.2023 | 1209 DAYS | contested | NIL | NIL | Recovery of money/commercial suit |
| | | | OMP I COMM 200/2021 | LKT ENGINEERING CONSULTANTS LTD Vs M/S PLANNING AND INFRASTRUCTURAL DEVELOPMENT | AJAY KUMAR PANDEY | 23.09.2021 | NO | 23.05.2023 | 547 DAYS | contested | NIL | NIL | Recovery of money/commercial suit |
| | | | OMP I COMM 201/2021 | LKT ENGINEERING CONSULTANTS LTD Vs M/S PLANNING AND INFRASTRUCTURAL DEVELOPMENT | AJAY KUMAR PANDEY | 23.09.2021 | NO | 23.05.2023 | 547 DAYS | contested | NIL | NIL | U/S 9 |
| | | | OMP I COMM 204/2021 | LKT ENGINEERING CONSULTANTS LTD Vs M/S PLANNING AND INFRASTRUCTURAL DEVELOPMENT | AJAY KUMAR PANDEY | 23.09.2021 | NO | 23.05.2023 | 547 DAYS | contested | NIL | NIL | U/S 9 |
| | | | OMP COMM 4/2020 | UNITED TELECOM LIMITED Vs LUMINOUS POWER TECHNOLOGIES PVT LTD | S.S. SASTRY | 25.02.2020 | NO | 18.05.2023 | 1182 DAYS | contested | NIL | NIL | U/S 9 |
| | | | CS COMM 557/2022 | M/S BROTHERS STRECH YARN PRIVATE LIMITED Vs STANDARD CHARTERED BANK | BHUPENDER SHARMA | 15.07.2022 | NO | 22.05.2023 | 342 DAYS | contested | NIL | NIL | Recovery of money/commercial suit |
| 12 | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | West | NIL | | | | | | | | | | |
| 13 | SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI | OMP (COMM.)/116/2019 | FIIT JEE LTD Vs SUDHA SHARMA | SH. MUKESH M GOEL | 05.07.2019 | N/A | 08.05.2023 | 1403 | PETITION DISMISSED | N/A | N/A | U/S 34 |
| | | | OMP (COMM.)/83/2020 | K. VIJAYA CHANDRAN Vs INDIABULLS CONSUMER FINANCE LIMITED | SH. ANAND SRIVASTAVA | 12.10.2020 | N/A | 19.05.2023 | 949 | PETITION ALLOWED | N/A | N/A | U/S 34 |
| | | | OMP (COMM.)/245/2019 | HARMESH Vs ORIX LEASING AND FINANCIAL SERVICES INDIA LTD AND ANOTHER | SH. SOURAV BAJAJ | 24.12.2019 | N/A | 31.05.2023 | 1254 | PETITION ALLOWED | N/A | N/A | U/S 34 |
| 14 | SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | | OMP(COMM.) 23 / 2023 | SUNIL KUMAR AND ANR. VS. CAPRI GLOBAL CAPITAL LTD. | MR. RAJESH KUMAR DUDANI | 16.02.2023 | NO | 16.05.2023 | 90 | SET ASIDE | NA | NA | U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996 |

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| | | | CS (COMM.) 606/2020 | PRADEEP GARG VS. M/S. TDI INFRASTRUCTURE | SH. NITIN GOEL | 28.11.2017 | NO | 17.05.2023 | 1997 | DECREED | NA | NA | U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996 |
| 15 | SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 | | OMP (COMM)/119/2022 | NORTHERN RAILWAYS Vs KIRAN INFRA ENGINEERS LIMITED | SANDEEP CHANDNA | 21-07-2022 | NO | 03-05-2023 | 286 | PETITION DISMISSED | NA | NA | Section 34 of Arbitration & Conciliation Act, 1996 |
| | | | OMP (COMM)/163/2022 | UNION OF INDIA Vs BSSANGWAN | ASHOK KUMAR JOSHI | 02-11-2022 | NO | 08-05-2023 | 187 | PETITION DISMISSED | NA | NA | Section 34 of Arbitration & Conciliation Act, 1996 |
| | | | OMP (COMM)/13/2022 | M/S SOCIAL ORGANICS PVT LTD Vs AW ALLIANCE | JASMINE DAMKEWALA | 18-01-2022 | NO | 09-05-2023 | 476 | ALLOWED | NA | NA | Section 34 of Arbitration & Conciliation Act, 1996 |
| | | | OMP (COMM)/65/2021 | RAILTEL CORPORATION OF INDIA LTD Vs M/S SHAKTI CONSTRUCTIONS COMPANY | ASHOK KUMAR SINGH | 23-06-2021 | NO | 26-05-2023 | 702 | PETITION ALLOWED | NA | NA | Section 34 of Arbitration & Conciliation Act, 1996 |
| | | | OMP (COMM)/25/2022 | SACHIN KUMAR YADAV Vs RITES LIMITED | HANSRAJ SINGH | 03-02-2022 | NO | 26-05-2023 | 477 | DISMISSED | NA | NA | Section 34 of Arbitration & Conciliation Act, 1996 |
| | | | OMP (COMM)/124/2021 | M/S VIVEK PHARMACHEM INDIA LTD Vs GOVT OF NCT OF DELHI | RADHEY SHYAM KALA | 13-12-2021 | NO | 31-05-2023 | 534 | PETITION ALLOWED | NA | NA | Section 34 of Arbitration & Conciliation Act, 1996 |
| 16 | SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01 | SOUTH | CS (COMM)/172/2021 | INDIAN BANK Vs ANKITA GOELPROP. BAJRANG AUTOMOBILES | Sh. Marimuthu P | 15.04.2021 | NO | 06.05.2023 | 751 | Contested | NA | NA | Suit for Recovery |

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| | | | OMP (COMM.)/10/2021 | GOVT OF NCT OF DELHI Vs M/S BIJENDER SINGH | Ms. Sabita Kumari | 23.01.2021 | NO | 18.05.2023 | 845 | Contested | NA | NA | Petition U/s 34 of the Commercial Arbitration & Conciliation Act |
| | | | OMP (COMM.)/11/2022 | ANUPAMA VERMA & ANR Vs INTEC INFONET PRIVATE LIMITED AND ANR. | Sh. Abhinav Gupta | 04.03.2022 | No | 20.05.2023 | 442 | Contested | NA | NA | Petition U/s 9 of the Commercial Arbitration & Conciliation Act |
| | | | OMP (COMM.)/55/2021 | JUGENDRA SINGH AND COMPANY ENGINEERS AND CONTRACTORS Vs POWER GRID CORPORATION OF INDIAN | Sh Kunal Vashist | 28.08.2021 | No | 26.05.2023 | 636 | Contested | NA | NA | Petition U/s 34 of the Commercial Arbitration & Conciliation Act |
| 17 | SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | SOUTH | CS (COMM)/314/2019 | YEW CONSULTANCY VS M/S J.A.BROTHERS | SRASHI BANSAL | 28.09.2019 | YES | 06.05.2023 | 1317 | CONTESTED | 06.05.2023 | 06.05.2023 | SUIT FOR RECOVERY |
| | | | OMP (COMM) 14/2020 | M/S PIONEER PUBLICITY VS M/S FITJEE LTD | SRAMESH KUMAR | 18.03.2020 | N/A | 10.05.2023 | 1149 | CONTESTED | N/A | N/A | PETION U/S 34 A & C ACT |
| | | | OMP (COMM) 18/2020 | M/S FITJEE LTD VS PIONEER PUBLICITY | SANDEEP SHARMA | 05.08.2020 | N/A | 10.05.2023 | 1009 | CONTESTED | N/A | D | PETION U/S 34 A & C ACT |
| 18 | SH. SANDEEP YADAV | South | OMP (COMM)/9/2019 | SIDHARTH RAINA AND ANS Vs PNB HOUSING FINANCE LTD AND ANS | SH. ASHISH CHANDRA | 06.06.2019 | NO | 02.05.2023 | 1426 | Contested | NA | NA | 34 ARBRATION ACT. |
| | | | OMP (COMM)/28/2019 | MUKESH AGARWAL AND ANR Vs M/S FITJEE LTD | SH. RATNESHWAR DAS | 25.11.2016 | NO | 19.05.2023 | 1271 | Contested | NA | NA | 34 ARBRATION ACT. |
| | | | CS (COMM)/391/2019 | RAKESH BAKSHI Vs MANOJ KUMAR | SH. T. S. THAKRAN | 05.12.2019 | NO | 20.05.2023 | 1262 | Contested | NA | NA | RECOVERY |
| | | | CS DJ/275/2019 | HEALTH CARE AT HOME INDIA PVT LTD Vs SATYAM PHARMACEUTICALS | MS. RUPALI GUPTA | 27.04.2019 | NO | 24.05.2023 | 1488 | Contested | NA | NA | RECOVERY |
| | | | CS DJ/163/2019 | M/S MOTHER DAIRY FRUIT AND VEGETABLE PVT LTD Vs MUKESH KUMAR | SH. PRAMOD KUMAR | 12.03.2019 | NO | 30.05.2023 | 1540 | Contested | NA | NA | RECOVERY |
| 19 | SH. RAJEEV BANSAL | South | CS (COMM)/331/2022 | RAGHAV ADITYA CHITS PVT LTD Vs JAGMOHAN | MATLOOB ALAM | 28-05-2022 | NO | 19-05-2023 | 356 | Contested/ DISPOSED | N/A | N/A | N/A |
| | | | CS (COMM)/331/2023 | TOYOTA FINANCIAL SERVICES INDIA LTD. Vs PRAMOD RAJ BAHADUR | RAHUL BHARDWAJ | 11-05-2022 | NO | 01-05-2023 | 355 | Contested/ DISPOSED | N/A | N/A | N/A |

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| 20 | SH. LAL SINGH, DISTRICT JUDGE | SOUTH-EAST | NIL | | | | | | | | | | |
| 21 | MS. NEELAM SINGH, DISTRICT JUDGE | SOUTH-EAST | NIL | | | | | | | | | | |
| 22 | SH. AJAY KUMAR JAIN | SOUTH-EAST | ARB/TN/176/2018 | SANDEEP GHOSH Vs M/PAISALO DIGITAL | S.B.K. PANDEY | 04/07/18 | No | 19/05/23 | 1780 | CONTESTED | NIL | NIL | NIL |
| | | | OMP (COMM.)/47/2019 | M/S RAVINDRA KUMAR YADAV Vs M/S TELECOMMUNICATIONS CONSULTANTS INDIA | PARKASH SINGH | 07/05/19 | No | 10/05/23 | 1464 | CONTESTED | NIL | NIL | NIL |
| | | | OMP (COMM.)/92/2019 | SANJAY SAHOO Vs AU SMALL FIANCE BANK LTD. | UTTAM KUMAR DAS | 28/08/19 | No | 08/05/23 | 1349 | CONTESTED | NIL | NIL | NIL |
| | | | OMP (COMM.)/112/2019 | SONU TYAGI PROPRIETOR, TIRUPATI ENTERPRISES Vs SONY INDIA PRIVATE LIMITED | SANJEEV KUMAR TYAGI | 18/10/19 | No | 18/05/23 | 1308 | CONTESTED | NIL | NIL | NIL |
| | | | CS (COMM)/498/2019 | SYNDICATE BANK Vs CHANDER PAL SINGH | HITESH SACHAR | 04/12/19 | No | 27/05/23 | 1270 | CONTESTED | NIL | NIL | NIL |
| | | | OMP (COMM.)/1/2020 | RECONNECT ENERGY TRADING Vs M/S SDM SHRIRAM INDUSTRIES LTD | MSA PARTNERS | 24/12/19 | No | 31/05/23 | 1254 | CONTESTED | NIL | NIL | NIL |
| | | | OMP (COMM.)/30/2021 | AIRPORTS AUTHORITY OF INDIA Vs KARNATAKA COMMERCIAL AND INDUSTRIAL CORP PVT LTD | VAIBHAV KALRA | 13/09/21 | No | 30/05/23 | 624 | CONTESTED | NIL | NIL | NIL |
| | | | OMP (COMM.)/31/2021 | AIRPORTS AUTHORITY OF INDIA Vs M/S KARNATAKA AVIATION SUPPRT SERVICES PVT. LTD. NOW KNOWN AS TOTO OUTSOURCING SOLUTIONS PVT | VAIBHAV KALRA | 13/09/21 | No | 30/05/23 | 624 | CONTESTED | NIL | NIL | NIL |
| 23 | MS. ANU GROVER BALIGA | SOUTH-EAST | NIL | | | | | | | | | | |
| 24 | SH. BHUPESH KUMAR | SOUTH-EAST | OMP (COMM.)/11/2020 | M/S CONTINENTAL EQUIPMENT INDIA PVT. LTD. Vs M/S ANTARA PURUKUL SENIOR LIVING LTD. | AJAY GUPTA | 13/01/20 | YES | 17/05/23 | 1220 | DISMISSED | -- | -- | U/s. 34 |
| 25 | MS NIRJA BHATIA | SOUTH-EAST | CS (COMM)/108/2019 | M/S STERLING ORNAMENTS PVT. LTD. Vs M/S SAAD TRADING CO. | SH. UMANG GANGWAR, | 23-05-2019 | No | 09-05-2023 | 1447 | DECREED | 09-05-2023 | Nil | Nil |

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| | | | CS (COMM)/266/2021 | SAHIBJEET SINGH BAGA Vs SOUH DELHI MUNICIPAL CORPORATION | SH. VIKAS SHARMA | 03-08-2021 | No | 12-05-2023 | 647 | DECREED | 12-05-2023 | Nil | Nil |
| | | | CS (COMM)/388/2020 | SH. ASHOK SONI Vs G K DAIRY AND MILK PRODUCTS PVT LTD | SH. RAJESH MAHINDRU, | 24-12-2020 | No | 15-05-2023 | 872 | DECREED | 15-05-2023 | Nil | Nil |
| 26 | SH. RAJESH KUMAR SINGH | SOUTH-EAST | OMP(COMM)43/2022 | QUAZAR INFRASTRUCTURE PVT.LTD | NATIONAL AGRICULTURE COOPERATIVE MARKETING FEDERATION OF INDIA LTD | 08.09.2022 | N/A | 06.05.2023 | 240 | Contested | -- | - | u/s 34 |
| 27 | SH. SANJAY SHARMA-I | EAST | CS COMM.NO. 70/2021 | SANJEEV KUMAR GUPTA VS. M/S J.R. BUILDWAY CONSTRUCTION PVT.LTD. | KANCHAN | 24-03-2021 | NO | 24-05-2023 | 790 | CONTESTED | NIL | NIL | RECOVERY |
| | | | CS COMM.NO.250/2021 | MOHD. IBRAHIM VS. RAVINDER AGARWAL | DILAWAR SINGH | 16-12-2021 | NO | 31-05-2023 | 530 | CONTESTED | NIL | NIL | RECOVERY |
| | | | CS COMM.NO.144/2020 | KAMAL GUPTA VS. KRISHAN PUSHYA | NITIN GARG | 20-07-2020 | NO | 20-05-2023 | 1030 | CONTESTED | NIL | NIL | RECOVERY |
| | | | CS COMM.NO. 238/2022 | SUDHIR KUMAR MITTAL VS. FOCUS IMAGING AND RESEARCH CENTRE PVT.LTD. | RAJ KUMAR SHARMA | 29-07-2022 | NO | 03-05-2023 | 274 | CONTESTED | NIL | NIL | RECOVERY |
| 28 | SH. CHANDRA SHEKHAR DISTRICT JUDGE, COMMERCIAL COURT-02 | EAST | NIL | | | | | | | | | | |
| 29 | MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | NORTH EAST | C.S.(COMM)- 18/2023 | UNION BANK OF INDIA VS SACHIN KUMAR | P.K JHA | 23.02.2023 | ---- | 10.05.2023 | 76 | SETTLED | --- | --- | SUIT FOR RECOVERY |
| | | | C.S(COMM)- 1/2022 | ATUL JAIN VS MAHESH KUMAR TANWAR | DUSYANT SISODIA | 03.01.2022 | ---- | 15.05.2023 | 497 | SETTLED IN MEDIATION | --- | --- | SUIT FOR RECOVERY |
| | | | CS- 55/2021 | SONU VS PHOOLWTI | HAIM KUMAR | 26.02.2021 | | 16.05.2023 | 809 | CONTESTED | --- | --- | SUIT FOR PARTITION AND PERMANENT INJUNCTION |
| | | | C.S(COMM)-59/2019 | RAJESH KUMAR PRO. VS CHINAR SHIPPING AND INFRASTRUCTURE PVT LTD | MOHAN SINGH | 30.07.2018 | ---- | 17.05.2023 | 1752 | CONTESTED | --- | --- | SUIT FOR RECOVERY |
| | | | C.S(COMM)-119/2022 | ABDUL REHMAN VS SOBHA | NARENDER LODIWAL | 17.10.2022 | ---- | 22.05.2023 | 217 | SETTLED IN MEDIATION | --- | --- | SUIT FOR RECOVERY |

| Sr. No. | Court | District | Case No. | Petitioner Name Respondent Name | VS Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No) | Date of Decision | Days for disposal | Nature of Disposal (Contested / Settled) | Date of execution of decree | Number of days execution of decree from date | of Act Section |
|---------|---|----------|----------------------|--|---------------------------|----------------------|---|-----------------------|---------------------|--|-----------------------------|--|----------------|
| 30 | SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT) | Shahdara | OMP (I)(COMM)-3/2023 | M/S GTL INFRASTRUCTURE LTD VS MR. ASHOK BUDHIRAJA SINCE DECEASED THROUGH HIS LRS | SH ANKIT KUMAR | 15.04.2023 | 09.05.2023 | 24 DAYS | DISMISSED | PETITION UNDER SECTION 9 OF THE ARBITRATION | NIL | NIL | NIL |
| | | | OMP(COMM) -6/2021 | GOVT. OF NCT OF DELHI VS M/S MAHVIR PRASAD GUPTA AND SONS | J.K KALIA | 15.02.2021 | 23.05.2023 | 827 DAYS | ALLOWED | PETITION UNDER SECTION 34 OF ARBITRATION | NIL | NIL | NIL |
| 31 | MS. SUKHVINDER KAUR | | NIL | | | | | | | | | | |
| 32 | SH. SURENDER S. RATHI | Shahdara | CS (COMM)/157/2022 | M/S COMPETENT POLYMERS PVT LTD THROUGH ITS AR ALOK GUPTA Vs M/S SHREE BALAJI TRADERS PROPRIETORSHIP OF SH KULDIP RATHI | VARUN KAPOOR(P), | 02-03-2022 | 06-05-2023 | 430 | DECREED | Civil Procedure Code 1908--ORDER,IV | NIL | NIL | NIL |
| | | | CS (COMM)/17/2019 | M/S JAIN ENTERPRISES Vs MUDIT RANA | K AND K LEGAL(P), | 01-05-2019 | 17-05-2023 | 1477 | DECREED | Recovery of Money--74 | NIL | NIL | NIL |
| | | | CS (COMM)/453/2020 | M/S BIRLA PUBLICATIONS PVT LTD Vs M/S NEW RAMA PUBLICATIONS AND DISTRIBUTORS (REGD) | R S GOSWAMI(P), | 29-09-2020 | 09-05-2023 | 952 | DISMISSED ON MERITS | | NIL | NIL | NIL |
| | | | CS (COMM)/483/2022 | WASEEM AHMAD MOHDSHAMIM AHMAD | SHIMAL AKHTAR(P), | 08-08-2022 | 31-05-2023 | 296 | DECREED | possession--CPC | NIL | NIL | NIL |
| | | | CS (COMM)/484/2022 | M/S ASHOK KUMAR BAHL Vs MUNICIPAL CORPORATION OF DELHI | SATYENDRA KUMAR SINGH(P), | 16-08-2022 | 17-05-2023 | 274 | DECREED | Civil Procedure Code 1908--COMMERCIAL, ACT, | NIL | NIL | NIL |
| | | | CS (COMM)/279/2021 | BANK OF BARODA Vs SUNITA SHARMA PROP AMAN INSULATORS AND ELECTRICALS | UMESH JOSHI(P), | 03-08-2021 | 01-05-2023 | 636 | DECREED | Recovery of Money--ORDER,IV | NIL | NIL | NIL |
| | | | CS (COMM)/310/2021 | ANIL ARORA Vs RAJU TRADING CO | G P AGGARWAL(P), | 26-08-2021 | 25-05-2023 | 637 | DECREED | Recovery of Money--74 | NIL | NIL | NIL |
| | | | CS (COMM)/198/2021 | SANA SILK Vs BHAWNA SALES CORPORATION | KAPIL SINGHAL(P), | 01-04-2021 | 04-05-2023 | 763 | DISMISSED ON MERITS | Recovery of Money--74 | NIL | NIL | NIL |
| 33 | SH. REETESH SINGH | Shahdara | CS(COM) 275/2021 | RC PLASTO TANKS AND PIPES PRIVATE LIMITED Vs PANKAJ KUMAR PATEL | ANIL KUMAR SAHU(P), | 30-07-2021 | 02-05-2023 | 1 yr 9 months 6 days | JUDGEMENT PASSED | Copyright Act 1957--55Trade Mark Act 1999--134,135 | NIL | NIL | NIL |
| | | | CS(COM) 349/2020 | MADHAV MANAN FOODS Vs RAM SHYAM MARKETING CO AND ORS | MOHIT KUMAR(P), | 11-03-2020 | 08-05-2023 | 3 yrs 1 month 28 days | JUDGEMENT PASSED | Recovery of Money--74 | NIL | NIL | NIL |

| Sr. No. | Court | District | Case No. | Petitioner Name Respondent Name | VS Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No) | Date of Decision | Days for disposal | Nature of Disposal (Contested / Settled) | Date of execution of decree | Number of days execution of decree from date | of Act Section for execution of |
|---------|---|------------|--------------------|--|-------------------------------|----------------------|---|-----------------------|-------------------|--|-----------------------------|--|---------------------------------|
| | | | CS(COM) 347/2021 | KUNJ BIHARI AGARWAL Vs AVKKN APPLIANCES INDIA LTD AND ANR | R B SINGH(P), | 23-09-2021 | 08-05-2023 | 1 yr 7 months 17 days | JUDGEMENT PASSED | Civil Procedure Code 1908--RECOVERY | NIL | NIL | NIL |
| 34 | SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL) | NORTH-WEST | CS/COMM/424/2021 | AAVYANN CHEMICAL PRIVATE LIMITED VS AIN LOHA UDYOG | SANDEEP ARORA | 18.08.2021 | 30.05.2023 | 657 | DECREE | U/S 37 | NIL | NIL | NIL |
| 35 | SH.VINOD YADAV | | NIL | | | | | | | | | | |
| 36 | SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT) | North | NIL | | | | | | | | | | |
| 37 | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL) | SOUTH WEST | OMP COMM. 01/2019 | BIJENDER SINGH LATHER VS INTEC CAPITAL | VISHAL GARG, MALIKA AHLUWALIA | 03.01.2019 | NIL | 06.05.2023 | 1584 | PETITION DISMISSED | SECTION 34 | NIL | NIL |
| | | | OMP COMM. 25/2019 | SATTAR ALI VS YES BANK | RAJESH RANJAN, SACHIN KATYAL | 01.07.2019 | NIL | 09.05.2023 | 1408 | PETITION DISMISSED | SECTION 34 | NIL | NIL |
| | | | CS COMM. 202/2019 | STATE BANK OF INDIA VS MOHD. UMAR | SARVIND GUPTA, RAKESH KUMAR | 02.12.2019 | NIL | 10.05.2023 | 1255 | ALLOWED | RECOVERY SUIT | NIL | NIL |
| | | | CS COMM. 220/2019 | PUNJAB NATIONAL BANK VS PRATAP SINGH | SUNIL KUMAR, I.P. SINGH | 05.12.2019 | NIL | 18.05.2023 | 1260 | ALLOWED | RECOVERY SUIT | NIL | NIL |
| | | | CS COMM. 200/2019 | PAWAN KUMAR TYAGI VS ONESTO MARKETING | NARESH DAGAR, RAJESH KUMAR | 28.11.2019 | NIL | 24.05.2023 | 1273 | ALLOWED | RECOVERY SUIT | NIL | NIL |
| | | | OMP COMM. 29/2022 | DEEPAK KUMAR VS HDFC BANK LTD. | SARITA, PAWAN KUMAR | 29.08.2022 | NIL | 27.05.2023 | 275 | PETITION DISMISSED | SECTION 34 | NIL | NIL |
| 38 | MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02 | | CS (COMM)/134/2020 | SAI IMPEX THROUGH PROPRIETOR SWAPN DEEP Vs P B RETAILS PRIVATE LIMITED | Sh. Puneet Kumar | 10-09-2020 | NIL | 03-05-2023 | 965 | DECREEED | Recovery Suit | NIL | NIL |
| | | | CS (COMM)/315/2022 | M/S IVET IMPEX PVT LTD Vs M/S SHRI BALAJI TRADING CO | Ms. Manju Sahrawat | 09-06-2022 | NIL | 08-05-2023 | 333 | DECREEED | Recovery Suit | NIL | NIL |
| | | | CS (COMM)/305/2022 | CANARA BANK Vs M/S KCS FOODS AND ORS | Ms. Vandana Bhatia | 04-06-2022 | NIL | 12-05-2023 | 342 | DECREEED | Recovery Suit | NIL | NIL |

| Sr. No. | Court | District | Case No. | Petitioner Name Respondent Name | VS Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No) | Date of Pre-Decision | Days for disposal | Nature of Disposal (Contested / Settled) | Date of execution of decree | Number of days for execution of decree from date | Act Section |
|---------|--|----------|--------------------|--|----------------------|----------------------|--|----------------------|-------------------|--|-----------------------------|--|-------------|
| | | | CS (COMM)/384/2022 | KRT FOODS PVT LTD Vs MS K K TRADERS | Sh. PUNEET YADAV | 01-08-2022 | NIL | 23-05-2023 | 295 | DECREED | Recovery Suit | NIL | NIL |
| 39 | SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03 | | CS(Comm)/124/2022 | PUNJAB NATIONAL BANK MANOJ DRY CLEANERS | VS SAURAV BHASIN | 21.03.2022 | NIL | 26.05.2023 | 431 | Decreed | Recovery Of money 37 | NIL | NIL |
| | | | CS(Comm)/205/2021 | PAWAN GOYAL VS SINGH | KULJEETVIKASH SHARMA | 08.09.2021 | NIL | 30.05.2023 | 629 | Decreed | Recovery Of money 37 | NIL | NIL |